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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 190/1995 in O.A. NO. 2182/1990 with C.P. NO. 191/1995 in O.A. NO. 2184/1990

New Delhi this the 21st day of May, 1998.

HON BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON BLE SHRI R. K. AHOOJA, MEMBER (A)

.C.P. 190/1995 in O.A. 2182/1990

Tara Chand S/O Khub Chand, R/O Vill. Nagla Ram Kishan, P.O. Tundla, Distt. Firozabad (UP).

... Applicant

C.P. 191/1995 in O.A. 2184/1990

Radhey Shyam S/O Khub Chand R/O Vill. Nagla Ram Kishan, P.O. Tundla. Distt. Firozabad (UP).

... Applicant

(By Shri Rama Krishna for Shri B. S. Mainee, Advocate)

-Versus-

- Shri V. K. Aggarwal, General Manager, Northern Railway, Baroda House, New Delhi.
- The Divisional Railway Manager, Northern Railway, Allahabad.
- 3. Shri R. D. Nigam, Loco Foreman, Northern Railway, Tundla.

... Respondents (in both C.Ps.)

(By Shri R. L. Dhawan, Advocate)

O R D E R (ORAL)



Shri Justice K. M. Agarwal:

Learned counsel for the respondents submitted that compliance report has been filed. The learned counsel for applicant in reply, submitted that in view of the reply submitted, the applicant is not interested in further prosecuting the matter. Accordingly, the application is dismissed as having become infructuous.

Syn Account

(K. M. Agarwal) Chairman

(R. K. Atrooja) Member (A)

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